

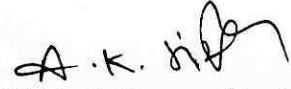
153/Di.(AK)
7/3/2017

No.PFG(990)/2010-Ad.I
भारत सरकार/Government of India
कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 06th March, 2017

OFFICE ORDER

Consequent on his transfer to Directorate of Data Management Customs and Central Excise, Ministry of Finance vide Ministry of Statistics & Programme Implementation Office Order No.12015/03(i)/2014-ISS (Vol.IV) dated 29.06.2016, 09.08.2016 & 03.11.2016, Dr. Pankaj Srivastava (ISS), Director stand relieved of his duties in this Ministry w.e.f. the afternoon of 06.03.2017 to enable him to take up his new assignment.



(Akhilesh Kumar Singh)
Under Secretary to the Govt. of India

1. Pay and Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi.
2. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi (2 copies).
3. Officer concerned. He is requested to submit "No Dues Certificate" from all the concerned sections to Admn.I Section
4. Office of Secretary/AS/DGCoA/JS(B)/JS(K)/JS(G)/JS(AC)/EA/DDG(Stats.).
5. Library/General branch/E-Governance Cell/R&A Division.
6. The Commissioner, Directorate of Data Management, Customs and Central Excise, DLF Centre, Greater Kailash-II, New Delhi - 110 048
7. The Joint Director (ISS), Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, Parliament Street, New Delhi.
8. e-Governance Cell, MCA with the request for uploading under the category 'transfer/posting'.
9. EMD Manager
10. Guard file.